## GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:4584
ANSWERED ON:20.08.2010
DISPROPORTIONATE INCREASE IN GROUP I & II EMPLOYEES
Alagiri Shri S.;Sinh Dr. Sanjay

## Will the Minister of FINANCE be pleased to state:

- (a) whether the number of Group I and Group II employees is increasing in the last three years;
- (b) if so, the details thereof, the reasons therefor and the reaction of the Government thereto;
- (c) whether the number of Group III employees is declining during the same period;
- (d) if so, the details thereof;
- (e) whether the work of administrations suffers inspite of increase in Group I and II employees; and
- (f) if so, the details thereof and reaction of the Government thereto?

## **Answer**

## MINISTER OF STATE (E & FS) (SHRI NAMO NARAIN MEENA)

(a) to (f): As per the information available, the estimated number of Group-A, B and C regular Central Government civilian employees (including UTs) during the last three years is as follows:

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Year Group-A Group-B Group-C
2007-08 80,738 1,37,131 21,31,284
2006-07 80,376 1,41,565 21,15,048
2005-06 80,742 1,43,308 21,11,024
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After implementation of the 6th CPC, Group-D employees have been categorized as Group-C, thus adding substantially to the number of Group-C employees.

All Ministries/ Departments are required to review their vacancies vis-Ã -vis the workload regularly and take necessary steps in the light of such reviews. There is provision for filling up vacancies by Government Departments as per their requirements subject to extant guidelines and rules on the matter.